

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.11.2019 (MONDAY)**

**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr.	Kamal Kant Jha	Anjali Sharma (R1) Parvez Naikwadi- R2
2.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Kalia	Rohan Jaitley- R5,6,7& 10
3.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Gupta	Saurav Kalia R-3
4.	Comp. App. (AT) No. 242 of 2019	Ashok Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Vivek Malik	P. Aggarwal-R2 Pallav Pandey- R5,6,7,10
5.	Comp. App. (AT) No. 203 of 2019	Insuflex Ind Pvt Ltd. Vs. Registrar of Companies Pune, Maharashtra	Abhinav Trehan	Kamal Kant Jha,- ROC Easha Kadian-IT
6.	Comp. App. (AT) No. 267 of 2019	Rajiv Kapur. Vs. The Registrar of Companies & Ors.	Angad Mehta	
7.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal

**For Hearing**

8.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
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**By Order**  
**-sd/-**

**Registrar**